Declaration of Assets and Liabilities

year 2021-22

1. Amil Kuma Faswam, son/daughter/wife of Late-Badsifaswam

aged II years, belonging to Bihar Legislative Assembly

service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of

Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given)

myself, my spouse and dependants*:

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	500/-	Punamkr. 5001-	Ashu-tosh ky B Nit	Arpita	Dolly KY Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	501-BVM 5001-	Nil	Nit	SBI-BVM SOO	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Ni	NiI	Ní1	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Bajaj.P. BR-01FC 5714	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Nil	Nil	Nil	Nit
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nit
(fi)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	niz	Nil	Nil	Nit	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	Nil	Nil	Nis	Nil	Niz
(iv)	The second secon	Nil		Nis	Wis	Nil
(v)		Nit	Nil	Nil	Nil	Nil

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI-BVM	185750/-
(4)	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Niz	Nil

	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, If any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2021-2022 BMFPP9725B	Nil	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	NIL	N II	

Personal Detail

:-	PTS/BLA-1150
:-	<u>m</u> (M/F)
•	05011966 (DD/MM/YYY)
:-	C (A/B/C)
!-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
:-	Bhagalpur.
	that the above details are true to the best of my
	;- ;- ;-

Signature 31-100 9000 4049,6)

Name of Employee: Amil Mumar fasuam

Designation: Office Attendant

Department: Bihar Lagis Cative Assembly

Date: /5-02-2022

Place: Jatne

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.